

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP21/16	87/16	Hearing	397/398	M/s Unnikrishnan Nair P Vs. Anlonips Engineering Pvt. Ltd & Another

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM  
(Petitioner Respondent)

SIGNATURE

Kousthubh, M. R.  
9449161346

for R.2.

Kousthubh

Pooja Pandey  
8105800380

for Petitioner

Pooja Pandey

Mayanna B-L  
8802810387

for Res. Com

Mayanna B-L

Counsel for petitioner is present. Counsel for R-2 is present. Both requested time.

Posted to 19.04.2017.

MEMBER (J)

MEMBER (T)